

6

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 09/(111A)/2011

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2017

NAME OF THE PARTIES: M/s. Tendril Financial Services Pvt. Ltd.

V/s.

M/s. Blue Coast Hotels and Resorts Ltd.

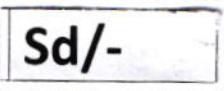
SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	MESAR Aman	Respondent	
2	RAMESH SRIVASTAVA	Advocate for R-1	
3.	SANJNA DUA	Respondent 1 (Adv)	
4.	Shrigesh a/o Abhishek Sawant i/b. Mullanip Go.	R-5	

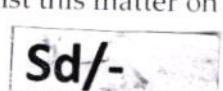
ORDER

TCP No.09 /111A/NCLT/MB/MAH/2011

Counsel for both side present. At request, list this matter on 22.1.2018.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

M. K. SHRAWAT
Member (Judicial)